

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 804
ANSWERED ON 30.07.2024**

National AYUSH Mission (NAM)

804 Smt. Jebi Mather Hisham:

Will the Minister of *Ayush* be pleased to state:

- (a) the details of the assistance extended to Kerala for the primary processing of medicinal plants cultivated under the National AYUSH Mission (NAM) during the past five years;
- (b) the details of the steps taken as support to marketing infrastructure under the NAM, including the amount spent in this regard in Kerala for the past five years; and
- (c) the details of steps taken to promote and publicize herbal medicine among the people, including the money spent in this regard for the past five years in Kerala?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) Ministry of Ayush, Government of India had implemented cultivation related activities of Medicinal Plants component under National Ayush Mission (NAM) upto the period of 2020-21 in different States/UTs including Kerala. However, after that Medicinal Plants component had been delinked from NAM Scheme from 2021-22. As per the scheme guidelines, the support was provided for:

- i. Cultivation of prioritized medicinal plants on farmer's land.
- ii. Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- iii. Post-harvest management with forward linkages.
- iv. Primary processing, marketing infrastructure etc.

Under NAM, Rs. 369.612 lakhs had been allocated to the State Government of Kerala during 2019-20 to 2020-21 for different activities of medicinal plants component.

(b) Ministry of Ayush had supported 03 rural collection centres as a marketing infrastructure to Kerala State Medicinal Plants Board under medicinal plants component of NAM scheme with the approved budget of Rs. 20.00 lakhs during the financial year 2020-21.

(c) Ministry of Ayush had implemented Quality Control of Ayurveda, Siddha, Unani & Homoeopathy (ASU & H) Drugs component under NAM Scheme upto the period of 2020-21 in different States/UTs including Kerala to promote and publicize herbal medicines related activities. However, after that quality control of ASU&H Drugs component had been delinked from NAM Scheme from 2021-22. Under NAM, Rs. 67.84 lakhs had been allocated during 2019-20 to 2020-21 to State Government of Kerala for different activities of quality control of ASU&H Drugs component.
